Annexure – 3

Name of the corporate debtor: Kharikatia Tea & Industries Limited; Date of commencement of CIRP: 01/12/2021; List of creditors as on: 23/12/2021

List of secured financial creditors (Amount in ₹)

(Amount in ₹)

| | Name of creditor | Identification | | s of claim | | | | | | | Amount of | Amount of | | Amount of | Remarks, if |
|----|------------------|----------------|---------|------------|----------|----------|------------|------------|---------|--------------|-------------|------------|-----------|------------|-------------|
| No | | No. | receiv | ed | | | | | | | continge nt | any mutual | claim not | claim | any |
| | | | Date of | Amount | Amount | Nature | Amount | Amount | Whether | | claim | dues, that | admitted | under | |
| | | | receipt | claimed | of claim | of claim | covered by | covered by | related | share in CoC | | may be | | verificati | i |
| | | | | | admitted | | security | guarantee | party? | | | set-off | | on | 1 |
| | 0 | 0 | 0 | 0 | 0 | 0 | | | | | | | | | |
| | 0 | U | U | U | U | U | | | | | 0 | | | | |
| | | | | | | | | | | | | | | | 1 |
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